

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/4729/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
Principal Judge, Family Court No. III,
Kamrup (M), Guwahati.

Dated Guwahati, the 30th September, 2021.

Sub:- **Casual leave.**

Ref:- Letter No.FCK3/2/14/PJ/201/21, dtd. 29.09.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 01.10.2021**, has been granted. The Counsellor, Family Court No. III, Kamrup(M), Guwahati will be in charge of your Court and office in your absence.

Yours faithfully,

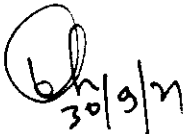
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JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/4730/1 dated 30.9.2021

Copy to.

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Rat